

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NOS.11248-11249 OF 2016

Parsvnath Developers Limited

Appellant(s)

Versus

Rajesh Kumar Agrawal

Respondent(s)

O R D E R

Heard Mr. Sachin Dutta, learned senior counsel for the appellant and Mr. Rajesh Kumar Agrawal, the respondent appearing in-person.

It is not disputed by Mr. Agrawal that he has already got the refund of the principal amount.

Regard being had to the factual score, we direct the appellant to pay 14% interest to the respondent within six weeks hence. Be it noted, the interest shall be paid as per the direction given by the National Consumer Disputes Redressal Commission, New Delhi. We may further hasten to add that while giving the interest component to the respondent, TDS shall not be deducted and the tax component shall be borne by the appellant.

The appeals are, accordingly disposed of. There shall be no order as to costs.

.....CJI.
[Dipak Misra]

.....J.
[A.M. Khanwilkar]

.....J.
[Dr. D.Y. Chandrachud]

New Delhi
September 11, 2017.

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCivil Appeal No.6044/2015

M/S UNITECH RESIDENTIAL RESORTS LTD.

Appellant(s)

VERSUS

ATUL GUPTA . & ANR.

Respondent(s)

WITH C.A. No.11248-11249/2016 (XVII)

(With appln.(s) for stay and permission to appear and argue in person)

Date : 11-09-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUDFor Appellant(s) Mr. Mahesh Agarwal, Adv.
Mr. Garuav Jain, Adv.
Mr. Atul Malhotra, Adv.
Mr. Rajiv Virmani, Adv.
Mr. Abhinav Agrawal, Adv.
Mr. E. C. Agrawala, AORMr. Sachin Dutta, Sr. Adv.
Mr. Manoranjan Sharma, Adv.
Mr. Deeptanshu Jain, Adv.
Mr. Jay Kishor Singh, AOR

Mr. Himanshu Shekhar, AOR

Mr. Devendra Singh, AOR

For Respondent(s)

Mr. Devesh Kumar Tripathi, AOR

Respondent-in-person

Mr. Ranjan Kumar Pandey, AOR

Mr. Mithilesh Kumar Singh, AOR

Mr. Himanshu Shekhar, AOR

M/s Udit Kishan And Associates

Mr. Pashupathi Nath Razdan, AOR

Mr. Brajesh Kumar, AOR

Mr. Pawanshree Agrawal, AOR

Mr. Sonal Jain, AOR

Mr. Ashok K. Mahajan, AOR

Mr. Sarvam Ritam Khare, AOR

Mr. Rakhi Ray, AOR

Mr. Debasis Misra, AOR

Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. Nos.11248-11249/2016

The appeals are disposed of in terms of the signed
order.

(Chetan Kumar)
Court Master

(Signed order is placed on the file)

(Shakti Parkash Sharma)
Assistant Registrar